

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:451  
ANSWERED ON:03.03.2005  
TAKING OVER IN SIRI FORT CLUB  
Rao Shri Kavuru Samba Siva;Yaskhi Shri Madhu Goud

**Will the Minister of CULTURE be pleased to state:**

- (a) whether DDA's Siri Fort Club and Tower Restaurent violated ASI rules as reported in the 'Hindustan Times' of 31st December, 2004;
- (b) if so, the details thereof;
- (c) whether the Government has any plan to take over these buildings; and
- (d) if so, the details in this regard?

**Answer**

MINISTER FOR INFORMATION & BROADCASTING AND CULTURE (SHRI S.JAIPAL REDDY)

(a)&(b) Yes, Sir. Delhi Development Authority constructed Officer's Club building within the prohibited area of the centrally protected Siri Fort Wall, whereas the Asiad Tower/Jhankar Banquet raised unauthorized constructions like toilets, guard room, workshop, sheds, underground water tank, kitchen, etc. in the prohibited area.

(c)&(d) Yes, Sir. The Delhi Development Authority has been directed to hand over the Officer's Club building to the Archaeological Survey of India. The matter of unauthorized construction by the Asiad Tower/Jhankar Banquet is subjudice.